

nationalised bank) to make any employee duty-free?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Reserve Bank of India have reported that service conditions of workmen employees in the banking industry including non-nationalised banks are covered by various awards and settlements entered into between the managements of the banks represented by the Indian Banks' Association and the workmen unions. The service conditions of the employees of Lakshmi Commercial Bank Ltd. are also reported to be covered by the aforesaid awards/settlements.

(a) In respect of matters not covered in the awards/settlements the bank can exercise administrative discretion where warranted.

INSTITUTIONS GIVING LOANS TO FARMERS

3358. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of FINANCE pleased to state:

(a) What are the names of the institutions which give loans to farmers and what are the details of the loans received each institution from the World Bank;

(b) What is the amount of loan these institutions have taken from the Indian and other foreign sources; and

(c) what is the amount of loan given by these institutions to farmers during the last five years and at what rate of interest?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a) and (b) Commercial banks, regional rural banks and co-operative provide loans to farmers. These institutions do not get loan direct from the World Bank. The assistance received from World Bank has been channelised to these institutions as refinance assistance through the erstwhile Agricultural Refinance and Development Corporation (ARDC), now merged in National Bank for Agriculture & Rural Development. As at the end of June, 1982 borrowings of the erstwhile ARDC from Government of India and the open market within the country amounted to Rs. 1060 crores and Rs. 376 crores respectively. The outstanding borrowings from the RBI as on that date stood at Rs. 514 crores.

(c) The loans issued during the last five years for which data is available are given below :—

(Rs. in crores)

	1976-77	1977-78	1978-79	1979-80	1980-81
Commercial Banks	524	613	901	1078	1435
Cooperatives	1431	1444	1621	1731	1912

The rate of interest charged by banks on term loans which qualify for refinance are as under :—

	Effective from		
	15-3-79	1-7-80	2-3-81
(A) Minor irrigation & land development	9.5	10.25	10.25
(B) Other diversified purposes			
(i) To small farmers	9.5	10.25	10.25
(ii) To others	10.5	11.35	12.50